

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :05/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

27-ADMISSION-COURTCODE-RICOHAO-AT11.05A.M.

1	SEBI Appeal	722/2021	ASHISH PANDEY Vs. SEBI	Yashvi Panchal, Advocate
Sub Matter :		Misc. Application/0001228/2021		
	Misc. Application	1228/2021	ASHISH PANDEY Vs. SEBI	Yashvi Panchal Advocate
(Main Matter Number :SEBI Appeal/0000722/2021)				

629-ADM-COURTCODE-SULABHCOMMUNICATION- AT 11.10A.M.

2	Misc. Application	1231/2021	ANANT BENEFICIARY TRUST-DELAY Vs. SEBI	MITTAL Adv Uma Chatterjee
(Main Matter Number :SEBI Appeal/0000766/2021)				
3	Misc. Application	1232/2021	PRIYANSHI BENEFICIARY TRUST-DELAY Vs. SEBI	MITTAL Adv Uma Chatterjee
(Main Matter Number :SEBI Appeal/0000767/2021)				
	SEBI Appeal	766/2021	ANANT BENEFICIARY TRUST Vs. SEBI	MITTAL Adv Uma Chatterjee
Sub Matter :		Misc. Application/0001231/2021		
	SEBI Appeal	767/2021	PRIYANSHI BENEFICIARY TRUS Vs. SEBI	MITTAL Adv Uma Chatterjee
Sub Matter :		Misc. Application/0001232/2021		

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<u>630ADM-COURTCODE-EXCELPROMOTERS-AT 11.15A.M.</u>				
4	SEBI Appeal	768/2021	RAMANBHAI JETHABHAI JADHAV AND ORS. Vs. SEBI	CS Himanshu Gupta
5	SEBI Appeal	769/2021	Vardhman Infracom Private Limited and Ors Vs. SEBI	CS Hitesh D. Buch
6	SEBI Appeal	770/2021	SURESHBHAI KANTILAL THAKKAR AND ANR. Vs. SEBI	CS Aanal Satyawadi
7	SEBI Appeal	771/2021	PAYAL JAYESHBHAI MADIYAR AND ORS. Vs. SEBI	Umesh Ved and Associates Company Secretaries
8	SEBI Appeal	780/2021	JAGDISHKUMAR AKHANI AMRUTLAL Vs. SEBI	Juris Matrix Partners LLP, Advocates AND Solicito
Sub Matter :		Misc. Application/0001359/2021		
	Misc. Application	1359/2021	JAGDISHKUMAR AMRUTLAL AKHANI Vs. SEBI	Adv. Kritika A. Nahate
(Main Matter Number :SEBI Appeal/0000780/2021)				
<u>633-ADM-COURT CODE-INFOSYSWTM-AT 11.20A.M.</u>				
9	Misc. Application	1431/2021	RAMIT CHAUDHRI-URGENT HEARING Vs. SEBI	Adv Janhvi P Durve
(Main Matter Number :SEBI Appeal/0000783/2021)				
	Misc. Application	1432/2021	RAMIT CHAUDHRI-STAY APPLICATION Vs. SEBI	Adv Janhvi P Durve
(Main Matter Number :SEBI Appeal/0000783/2021)				

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10	SEBI Appeal	782/2021	MR. KEYUR MANIAR Vs. SEBI	TrilegalAdvocates
Sub Matter :		Misc. Application/0001427/2021		
	SEBI Appeal	783/2021	RAMIT CHAUDHRI Vs. SEBI	Adv Janhvi P Durve
Sub Matter :		Misc. Application/0001432/2021		
Sub Matter :		Misc. Application/0001431/2021		
	Misc. Application	1427/2021	MR. KEYUR MANIAR-URGENT HEARING Vs. SEBI	Trilegal Advocates
(Main Matter Number :SEBI Appeal/0000782/2021)				

126-M.A.HEARING MAINTEREST -AT 11.23A.M.

11	SEBI Appeal	317/2019	Surichi Distributors Pvt. Ltd. Vs. SEBI	V.Bengani,Adv. i/b Rajiv Kumar Choudhary, Advocate Vivek Shah,Adv. i/b ELP
Sub Matter :		Misc. Application/0001347/2021		
Sub Matter :		Misc. Application/0001348/2021		
	Misc. Application	1347/2021	SURUCHI DISTRIBUTORS PVT. LTD.-DELAY APPLICATION Vs. SEBI	Rajiv Kumar Choudhary Adv
(Main Matter Number :SEBI Appeal/0000317/2019)				
	Misc. Application	1348/2021	SURUCHI DISTRIBUTORS PVT. LTD.-STAY TO THE RECOVERY PROCEEDINGS Vs. SEBI	Rajiv Kumar Choudhary Adv
(Main Matter Number :SEBI Appeal/0000317/2019)				

613-ADMISSION-COURTCODE-RADELAY-AT-11.25AM

12	Review Application	19/2021	MR. DIPAN KUMAR SEN Vs. SEBI	Mr. Abhilash Chatterjee, Advocate
(Main Matter Number :SEBI Appeal/0000111/2021)				

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<u>420-PARTHEARD-INVOCATIONPLEDGE-11.30 A.M.</u>				
13	SEBI Appeal	83/2021	HDFC Bank Ltd. Vs. SEBI	Wadia Gandhi and co.
<u>100-ADMISSION-COURTCODE-REJECTEDCOMPLAINTS-11.45AM</u>				
14	Misc. Application	193/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
	Misc. Application	194/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
	SEBI Appeal	144/2021	Schneider Electric President Systems Ltd. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate Mr. Somasekhar Sundaresan, Advocate
Sub Matter :	Misc. Application/0000193/2021			
Sub Matter :	Misc. Application/0000194/2021			
15	Misc. Application	1308/2021	ASHOK DAYABHAI SHAH AND ORS.- URGENCY APP Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000709/2021)				
	Misc. Application	1310/2021	Pina Shah and Anr. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000710/2021)				
	Misc. Application	1312/2021	Brics Securities Ltd. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000711/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	709/2021	ASHOK DAYABHAI SHAH AND ORS Vs. SEBI AND OTHERS	J. Sagar Associates Shardul A. Mangaldas- R. 2,Sonu T., Adv-R.5
Sub Matter :		Misc. Application/0001308/2021		
	SEBI Appeal	710/2021 (/0000)	Pina Shah and Anr. Vs. SEBI AND OTHERS	Garima Mehrotra Advocate
Sub Matter :		Misc. Application/0001310/2021		
	SEBI Appeal	711/2021	Brics Securities Ltd. Vs. SEBI	Aagam Doshi, Advocate
Sub Matter :		Misc. Application/0001312/2021		

358-ADMDISPOSAL-COURTCODE-POSITIVELTP-AT-11.50AM

16	SEBI Appeal	614/2019	Superstar Exports Private Limited Vs. SEBI	Nimay Dave, Adv. i/b Alliance Law Chirag Bhavsar,Adv. i/b MDP and Partners
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199-ADMISSIONDISPOSAL-PLEDGESHARES-AT-11.55 AM

17	SEBI Appeal	35/2020	Axis Bank Ltd. Vs. SEBI and Ors.	Gaurav Joshi,Sr. i/b Dhruv Liladhar and Co. R.Dada - R1,V.Nankani - R2,S.Sundaresan-R3,R5
18	SEBI Appeal	50/2020	ICICI Bank Ltd. Vs. SEBI and others	Finsec Law Advisors

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	112/2020 (/0000)	Bajaj Finance Ltd. Vs. SEBI	Ms. Atika Vaz, Advocate Law Point R-1, RASHMIKANT PARTNERS
Sub Matter :		Misc. Application/0000113/2020		
	SEBI Appeal	70/2020	HDFC Bank Ltd. Vs. SEBI and Others	Wadia Ghandy and Co LAW POINT-R-1 Visheshar-4,C AM
	SEBI Appeal	75/2020	IndusInd Bank Limited Vs. SEBI and Others	Khaitan and Co.
	Misc. Application	113/2020	BAJAJ FINANCE LTD. Vs. SEBI	Shardul Amarchand Mangaldas and Co Advocates

(Main Matter Number :SEBI Appeal/0000112/2020)

231-ADMDISPOSAL-COURTCODE-MISUSEFUNDSSCRA-12NOON

19	SEBI Appeal	533/2020	NNM Securities Pvt. Ltd. Vs. SEBI	Mr. Kamal Agrawal, FCA MKA
Sub Matter :		Misc. Application/0000442/2020		
Sub Matter :		Misc. Application/0000441/2020		
	Misc. Application	441/2020	NNM SECURITIES LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000533/2020)				
	Misc. Application	442/2020	NNM SECURITIES LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000533/2020)				

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<u>369-DISPOSAL-COURTCODE-GSMSUSPENSION-AT-12.05 PM</u>				
20	SEBI Appeal	458/2020	Empower India Ltd. Vs. BSE Ltd. and Anr.	Prakash Shah and Associates The Law Point ELP
Sub Matter :		Misc. Application/0000534/2020		
	Misc. Application	534/2020	Empower India Ltd. Vs. BSE Ltd. and Anr.	Prakash Shah and Associates The Law Point ELP
(Main Matter Number :SEBI Appeal/0000458/2020)				
	SEBI Appeal	472/2021	AVANCE TECHNOLOGIES LTD Vs. BSEIL AND ANR	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000702/2021		
<u>218-DISPOSAL-COURTCODE-DISGORGERESTRAINPIT-12.10PM</u>				
21	Misc. Application	535/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000499/2020)				
	Misc. Application	536/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000499/2020)				
	SEBI Appeal	499/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Tushar Ajinkya Advocate Advocate i/b. K.Ashar CO
Sub Matter :		Misc. Application/0000535/2020		
Sub Matter :		Misc. Application/0000536/2020		
	SEBI Appeal	503/2020	Anil N. Alwani Vs. SEBI	Mr. Pesi Modi, Senior Advocate Advocate K. Ashar and CO.
Sub Matter :		Misc. Application/0000542/2020		

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	SEBI Appeal	504/2020	Kirloskar Industries Ltd. Vs. SEBI	Advocate i/b Ms. Ankita Kashyap, Advocate K. Ashar and Co.
	SEBI Appeal	506/2020	PRATIMA SANJAY KIRLOSKAR Vs. SEBI	Mr.P R RAMESH, Advocate . K. Ashar & Co
	SEBI Appeal	507/2020	Karad Projects and Motors Vs. SEBI	Mr. Somasekhar Sundareshan, Advocate with Mr. P.R. Advocate K. Ashar and Co.
	SEBI Appeal	508/2020	PRAKAR INVESTMENTS PVT. LTD. Vs. SEBI	Mr.P R RAMESH, Advocate Advocate K. Ashar and Co.
	Misc. Application	542/2020	Anil N. Alwani Vs. SEBI	Ms. Sukanya Sehgal, Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000503/2020)			
	Misc. Application	569/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000044/2021)			
	Misc. Application	570/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000044/2021)			
	Misc. Application	571/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. Ashar and Co
	(Main Matter Number :SEBI Appeal/0000044/2021)			

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70	Misc. Application	540/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000044/2021)				
	SEBI Appeal	44/2021	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Advocate- i/b Gagrats K. Ashar & Co.
Sub Matter :		Misc. Application/0000571/2020		
Sub Matter :		Misc. Application/0000569/2020		
Sub Matter :		Misc. Application/0000570/2020		
Sub Matter :		Misc. Application/0000540/2020		
Sub Matter :		Misc. Application/0000572/2020		

515-DISPOSAL-CODE-INFORMATIONBROCHURE-AT-12.15PM

22	IRDA-MISCAPPLICATION	9/2021	SALASAR INSURANCE LTD-INTERIM REL Vs. IRDA	Mr.Dhiraj Mhetre
(Main Matter Number :IRDA Appeal/0000007/2021)				
	IRDA Appeal	7/2021	SALASAR SERVICES INSURANCE BROKERS PVT. LTD. Vs. IRDA	Mr.Dhiraj Mhetre
Sub Matter :		IRDA-MISAPPLICATION/0000009/2021		
Sub Matter(Disposed) :		IRDA-MISAPPLICATION/0000008/2021		

49-ADMDISPOSAL-COURTCODE-BUYBACK-AT12.20P.M.

23	SEBI Appeal	420/2021	VEDANTA LIMITED AND OTHERS Vs. SEBI	SOMASEKHAR S., ADVOCATE-I/BRISHAB HSHARMA,
Sub Matter(Disposed) :		Misc. Application/0000708/2021		
	Misc. Application	810/2021	NEERJA SHARMA- EXEMPTION APPLICATION Vs. SEBI	REGSTREET LAW ADVISORS

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	486/2021	Neerja Sharma Vs. SEBI	REGSTREET ADVISORS LAW

522-ADMDISP-CODE-FRONTRUNNINGBIGCLIENT-AT-12.25 PM

24	SEBI Appeal	583/2021	Ketan Bharat Parekh Vs. SEBI	Shah and Ramaiya
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